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NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

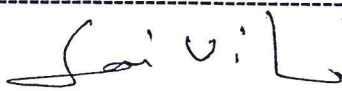

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/08/2017 AT 11.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/64/ (IB)/2017  
NAME OF THE PETITIONER(S) : S. MURUGABHARTI  
NAME OF THE RESPONDENT(S) : SEVEN ELEVEN BUSINESS SERVICES PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1)	Sai Vihari M. Shailundram C.V	Counsel for Petitioner	
(2)	S. KUMAR	for Resp.	

ORDER

Counsel representing both the parties present. Counsel for Respondent submitted that they are willing to settle the claim by paying a sum of Rs.50 lakh to the other side by way of cheque. Petitioner Counsel prayed for some time for taking instructions from his client. At request, time is enlarged. Put up on 21.08.2017 at 10.30 A.M.

  
(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)